

(ख) यदि हां, तो इस सम्बन्ध में क्या प्रगति हुई है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

सूचना और प्रसारण मंत्री (जी के० के० जाह) : (क) जी, हां ।

(ख) और (ग). समाचार भारती ने मैसर्स हिन्दुस्तान टेलीप्रिन्टर लि०, मद्रास को 150 देवनागरी पेज माडल टेलीप्रिन्टर मशीनों का आर्डर दिया है । जब तक ये मशीनें प्राप्त नहीं हो जातीं, तब तक के लिये, अंतरिम रूप से, डाक-सार विभाग ने समाचार भारती को 4 टैप-माडल देवनागरी टेलीप्रिन्टर और 20 रोमन कुंजी पटल युक्त पेज-माडल टेलीप्रिन्टर पट्टे पर दिये हुए हैं । समाचार भारती ने डाक-सार विभाग को दो देवनागरी मशीनें लौटा दी हैं क्योंकि वे ठीक काम नहीं कर रही थीं ।

राष्ट्रीय छात्र सेना दल

3593. श्री अर्जुन सिंह मवीरिया :

श्री राधे सेवक दास :

क्या एसा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय ने उत्तर प्रदेश सरकार की राष्ट्रीय छात्र सेना-दल के अवर अधिकारियों (अंडर आफिसर) तथा साजेंट मेजर इंस्ट्रक्टरों के पद समाप्त करने का कोई निदेश दिया गया है; और

(ख) यदि हां, तो इन पदों को समाप्त करने के क्या कारण हैं ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (जी ड० रा० भगत) (क) और (ख). 1963 में एन० सी० सी० के प्रसार के कम-व्यय प्रसिद्धकों के स्वार्थों की पूर्ति के लिए नियमित सेना सेविशर्ग की अप्राप्तता को दूर करने के लिये बिल्कुल अस्थायी रूप से साजेंट मेजर प्रसिद्धकों और अण्डर आफिसर प्रसिद्धकों के तौर पर केडिट प्रसिद्धकों को

नियुक्त किया गया था । नियमित सेना सेविशर्ग की प्राप्ति में तब से सुधार हुआ है और जहां तक सेना के लिये एन० सी० सी० में जे० सी० घोष० और एन० सी० घोष० की प्रशिक्षण कार्यों के लिये उपलब्ध करने की स्थिति में है, केडिट प्रसिद्धक उत्तर प्रदेश में तथा अन्यत्र बदले जा रहे हैं, जैसा कि पहले मन्तव्य था ।

Protest by African students against screening of film "The Naked Prey"

3594. श्री Umanath:

Shri Ganesh Ghosh:

Shri Mohammad Ismail:

Shri B. K. Modak:

Shri Bhagaban Das:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether some African students demonstrated in Bombay, Madras, Calcutta and Poona in front of Theatres in protest against the screening of an American film "The Naked Prey";

(b) whether Government are of the opinion that the film runs down the Africans; and

(c) if so, whether Government propose to ban the film in view of the sentiments of the African students?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) It has been brought to the notice of the Government that some African students demonstrated against the exhibition of the film "The Naked Prey" at Bangalore, Poona and Secunderabad. There was no demonstration at Bombay, Calcutta and Madras. However, at Madras two African students protested to the Manager of a cinema hall against the exhibition of the film.

(b) and (c). The exhibition of the film has been suspended and a notice has been issued to the importers, under Section 6 of the Cinematograph Act, 1952, to show cause why the film should not be deemed to be an un-certified film in the whole of India. A

representation has since been received from the importers of the film and is under examination.

Diplomatic Posts

3595. Shri S. R. Damani: Will the Minister of External Affairs be pleased to state:

(a) the diplomatic posts held at present by (i) Members of the Indian Administrative Service (ii) persons belonging to the Indian Foreign Service, (iii) retired hands including judges, I.C.S. Officers, and (iv) persons from public life; and

(b) the date of appointment to the diplomatic posts held by them at present?

The Minister of Defence (Shri Swaran Singh):

(a) (i)—IAS Officers	5
—ICS, not belonging to IFS	5
(ii)	145
(iii)	5
(iv)	6

(b) The information is given in the two statements laid on the Table of the House. [Placed in Library. See No. LT-784/67].

News Broadcast regarding arrest of students in Srinagar

3596. Shri Bal Raj Madhok:
Shri Hardayal Devgan:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the All India Radio, Delhi broadcast a false news item on the 26th March, 1967 in its 6.15 p.m. bulletin, which was relayed by the All India Radio, Srinagar stating that the students arrested in connection with Medical College seats agitation in Srinagar were released although the students were still under arrest in the Srinagar Central Jail;

(b) if so, the action taken against the persons concerned; and

(c) whether it is a fact that the Press despatches regarding the above

agitation are being suppressed and censored at Srinagar?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) to (c). On 26th March, 1967 All India Radio, Delhi, broadcast a news item in its Kashmiri bulletin at 6.15 p.m. (which was relayed from Srinagar) as follows:

"The Kashmir Government has released on bail four University students who were taken into custody last evening. The students had gone on an indefinite hunger strike on Friday in connection with admissions to the State Medical College."

This was based on a Press Trust of India message which read as under:

"The Kashmir Government has ordered the release on bail of four University Students who were taken into custody last evening."

"The students had gone on an indefinite hunger strike the day before as a protest against what they called 'discriminatory policy' in admission to the medical college".

Apparently the discrepancy in omitting the word 'ordered' in the news bulletin was an error in editing which is regretted. It has now been ascertained that some of the arrested persons had not been actually released on 26th March, 1967.

Denial of passports to AITUC Representatives

3597. Shri C. K. Chakrapani:
Shri Umanath:
Shri K. M. Abraham:
Shri Viswanatha Menon:
Shri K. Anrudhan:

Will the Minister of External Affairs be pleased to state:—

(a) whether some A.I.T.U.C. representatives were denied passport by Government this year;